

for the members of the East Pakistan Displaced Persons Co-operative Housing Society in E.P.D.P. Colony, Kalkaji, New Delhi.

(b) Out of Rupees one crore, a sum of Rs. 46,05,696 has been spent.

(c) 195 houses are presently under construction and are likely to be completed by the end of the June, 1973.

(d) and (e) The houses are still under construction and only materials of standard quality are being used. The question of taking any remedial measures, therefore, does not arise.

ALLOTMENT OF LAND BY DDA TO PRIVATE EDUCATIONAL INSTITUTIONS

*641. SHRI JAGAN NATH BHARDWAJ : Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that the Delhi Development Authority has earmarked land for allotment to Voluntary Organizations for setting up Educational Institutions ;

(b) if so, the details thereof ;

(c) the localities in Delhi where lands have been earmarked; and

(d) the criteria laid down for allotment of land for privately managed Educational Institutions ?

THE MINISTER OF WORKS AND HOUSING (SHRI UMA SHANKAR DIKSHIT) : (a) DDA has earmarked land for allotment to recognized schools and colleges including those established by Voluntary Organizations.

(b) and (c) A list of such institutions and the localities where land has been allotted for educational purpose is placed on the Table of the House.

(d) The allotment is made to such institutions on the following conditions :—

(1) The institution should be registered under the Societies Registration Act, 1860.

(2) The institution should be of non-profit making character.

(3) Its case should be sponsored by the Ministry of Education and Director of Education, Delhi Administration.

STATEMENT

Private institutions to whom land has been allotted for educational purposes

Name of the Institution	Name of the Scheme
1. Rao Tula Ram Society	Dhaura Kuan
2. Ram Lal Anand College Society	Dhaura Kuan
3. Rajdhani College	Basai Darapur
4. Modern College Society	Institutional area at Sri
5. Hastinapur College Society	Dhaura Kuan Area.
6. St. Anthony Girls School	Safdarjang Residential Scheme Block 'C'.
7. Arya Orphanage	East of Kailash
8. All India Federation of the deaf	Institutional area South of IIT
9. Delhi Public School	East of Kailash
10. Vivekanand Mahila College	Village Kakar doma Shahdara.
11. Bishop of Delhi	Village Sheikh Serai.
12. Nav Shakti Education Society	Masjid Moth Area.
13. D.A.V. School Gandhi Nagar	Draft Zonal Plan for Zone-E.

Name of the Institution	Name of the Scheme
14. Hindu Education Society, Krishna Nagar	Draft Zonal Plan for Zone-E.
15. Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth.	Institutional Area south of I.I.T.
16. Guru Nanak Vidya Bhandar Trust	Safdarjang Residential Scheme.
17. Gargi College	Institutional area at Sri
18. All India Sanskrit Sahitya Sammelan.	Institutional area south of I.I.T.
19. Nehru Bal Samiti	Development plan of Masjid Moth
20. Shyama Prasad Mukerji College	Madipur Village.
21. Sri Aurobindo Society	Village Adchini.
22. Montessori Education Society	Wazirpur Residential Scheme.
23. Institute of Home Economic Society	Institutional Area south of I.I.T.
24. Blind Social Welfare Society	Zone G-8 near Hari Nagar (Clock Tower).
25. Shivaji College	Basai Darapur village
26. Gian Bharti Society	North of Badarpur Road.
27. Jamia Malia Islamia	Okhla & Joga Bai village.
28. Kendriya Vidyalaya Sangathan	Janakpur Residential Scheme.
29. United School Organisation	Institutional Area South of I.I.T.
30. Delhi Catholic Archdiocese	Okhla Jogabai.
31. Delhi Catholic Society	Safdarjang Residential Scheme.
32. Sri Aurobindo Education Society	Village Kalo Serai
33. Bhagat Singh College	Dhaura Kuan Area.

गुजरात राज्य को सूखे के कारण हुई हानि

642 श्रीमती सुमित्रा जी० कुलकर्णी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि .

(क) गुजरात सरकार को अभूत पूर्व सूखे के परिणामस्वरूप कितनी हानि हुई है ;

(ख) गुजरात सरकार को केन्द्र द्वारा कितना धन प्रदान किया गया है और उन्होंने इस काम के लिए कितने धन की मांग की थी ;

(ग) जो केन्द्रीय जाच-दल हानि का अनुमान लगाने के लिए गुजरात गया था उसके प्रतिवेदन का व्यौरा क्या है , और

(घ) क्या केन्द्रीय सरकार को दिये गये प्रतिवेदन में और राज्य सरकार द्वारा

भेजे गये व्यौरे में कोई अन्तर है?

†[LOSS TO GUJARAT STATE, DUE TO DROUGHT

*642. SHRIMATI SUMITRA G. KULKARNI : Will the Minister of AGRICULTURE be pleased to state :

(a) what is the extent of loss to the State of Gujarat on account of unprecedented drought ;

(b) what is the amount given to the Government of Gujarat by the Centre and the amount sought by them for this purpose ;

(c) what are the details of the report of the Central Investigation team which had gone to Gujarat to study the extent of loss ; and

(d) whether there is any difference between the report of Central Government and the details given by the State Government ?]

†[] English translation.